

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : BILASPUR

Original Application No.203/00321/2019

Bilaspur, this Wednesday, the 17th day of July, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

George Minj, S/o Thomas Minj, aged about – 56 years, R/o – Check dam road, Near Central Warehouse, Deorikhurd, Bilaspur Distt: Bilaspur (C.G.) 495001, Mob:9098375975

-Applicant

(By Advocate – Shri Chitendra Singh)

V e r s u s

1. Union of India through Secretary, Ministry of Statistics & Programme Implementation, 1, Tyagmarg, New Delhi 110001.
2. Administrative Officer Ministry of Statistics & Programme Implementation NSSO (FOD) Sankhyiki Bhawan, GPOA Building, CBD, Shahdara, Karkarduma, New Delhi 110032.
3. Deputy Director General MOSPI NSSO (FOD) Regional Office 2nd Floor Bhata Mata Karma Commercial Complex, New Rajendra Nagar, Raipur (C.G.) - 492006

-Respondents

(By Advocate – Shri Vivek Verma)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application.

Accordingly, O.A is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member

am/-

(Navin Tandon)
Administrative Member